

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 11-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 589/2014 (SUMMONS)		Vanitha H S Vs Sunitha	S G D Asso.
HEARING ON IA				
2	O.S. 304/2013 (SUMMONS) IA/3/2013 IA/4/2013 IA/1/2013 IA/2/2013		Jayamma Vs Ravindar Raju.M.A	Santhosh kumar
3	O.S. 1127/2014 (SUMMONS) IA/1/2014		Manjamma Vs Munivenkataramanappa	Babu C
4	O.S. 2102/2014 (SUMMONS) IA/1/2014		Vishwesh R V Vs Bhagya G	Veena H
PLNTF EVIDENCE				
5	O.S. 1130/2013 (EVIDENCE.) IA/1/2013		Theresamma Vs Cheluvamma	P.T.Manohar
6	O.S. 1267/2013 (EVIDENCE.) IA/1/2013		Manjula Vs Lakshamma	Prakash
12:00 P.M - 1:00 P.M				
HEARING ON IA				
7	M.A. 84/2018 (SUMMONS) IA/1/2018		CHIKKAMMA Vs KRISHNAMURTHY V	PARAMASHIVIAIAH
8	R.A. 57/2020 (SUMMONS) IA/1/2020 IA/2/2020		ZAREENA BEGUM REP. BY N ABDUL RAHIM Vs RANGAPPA K R	JANARDHANA G
9	O.S. 35/2014 (ARGUMENTS.) IA/1/2014		Anthoni Mary Vs Chinnamma	B P D S Ass.
10	O.S. 233/2015 (ARGUMENTS.) IA/1/2015		Ravi R Vs Ramaiah D	POOJAPPA J.
ARGUMENTS BY ADV. DEFTS.				
11	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
3:00 P.M - 4:00 P.M				
PLNTF EVIDENCE				

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12	O.S. 1633/2013 (EVIDENCE.) IA/1/2013		Gangamma Vs Chandra	C H S
13	O.S. 1623/2013 (ISSUES.) IA/1/2013		Puttamma Vs Mallappa	B M
14	O.S. 973/2014 (ISSUES.) IA/1/2014		Venkatalakshmma Vs Venkatappa	Nalina R
15	O.S. 1608/2018 (ISSUES.)		Lokesha S Vs Reshma	ANAND V
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
16	O.S. 26/2014 (EVIDENCE.) IA/1/2014	13-11-2020	Munirathanamma Vs Parvathamma	Janardhana G
17	O.S. 1912/2014 (EVIDENCE.) IA/1/2014	13-11-2020	Majula K M Vs Umesh A Salian	K Bhanu Prasad
PLNTF EVIDENCE				
18	O.S. 1533/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	13-11-2020	Venkatamma Vs Gopalaiah P V	G K M
19	O.S. 233/2018 (EVIDENCE.) IA/1/2018	13-11-2020	Rajalakshmi Vs Krishnappa	C R Satheesh Kumar
20	O.S. 1066/2018 (EVIDENCE.)	13-11-2020	Muniyamma Vs Muniyappa	G A Srikante Gowda
21	O.S. 1528/2018 (EVIDENCE.) /1/2018 /2/2018	13-11-2020	SAMIULLA S. Vs NESANALINI KUMAR S.	N MAHENDRA NATHA
22	M.V.C. 36/2019 (EVIDENCE.)	13-11-2020	RAMANJI .N. Vs DEVAMMA	P. SURESH
23	M.C. 134/2018 (APPEARANCE OF PARTY)	13-11-2020	Kiran Kumar B Vs Dhanalakshmi N.	Vivek M.s
24	M.C. 431/2019 (APPEARANCE OF PARTY)	13-11-2020	Abhishek Kumar Rai Vs NIL	Radesh K

AWAIT SUMMON/NOTICE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	Misc 106/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-11-2020	VENKATAGIRIYAPPA Vs MUNIYAMMA	S N R
SUMMONS				
26	O.S. 516/2020 (SUMMONS) IA/1/2020	17-11-2020	Rajamma Vs Pillamma	T.S.RAVINDRA KUMAR
27	O.S. 742/2020 (SUMMONS)	17-11-2020	CANARA BANK Vs MUNIVENKATASWAMY K H	R A Mohan
WRITTEN STATEMENT				
28	O.S. 1618/2019 (SUMMONS) IA/1/2019	17-11-2020	Vinay G R Vs Ashok M	Baliga B M
PLNTF EVIDENCE				
29	O.S. 656/2019 (EVIDENCE.) IA/1/2019	17-11-2020	Munivenkatappa Vs Gowramma	PRAKASH T.HEBBAR
30	O.S. 769/2019 (EVIDENCE.) IA/1/2019 IA/2/2019 IA/3/2019	17-11-2020	ARUNKUMAR B G Vs GOPALKRISHNA	G P
31	Misc 145/2019 (EVIDENCE.) IA/1/2019	17-11-2020	Master Mukesh Vs Kashiyamma	G Vinay
32	O.S. 1176/2019 (EVIDENCE.) IA/1/2019	17-11-2020	Prabhavathi D Vs Mahadevappa M	T P Shivananda
33	O.S. 1410/2019 (EVIDENCE.) IA/1/2019	17-11-2020	Minirangaiah Vs Kantharaju	Nanda Kumar B L
34	O.S. 1781/2019 (EVIDENCE.) IA/1/2019	17-11-2020	Anjinamma Vs Karagappa	Reddy and Reddy
AMENDMENT				
35	O.S. 479/2014 (SUMMONS) IA/1/2014	18-11-2020	Nagaraj A Vs Aswathappa M	V Srinivasa reddy
AWAIT SUMMON/NOTICE				
36	O.S. 1237/2014 (SUMMONS) IA/1/2014	18-11-2020	Umadevi Vs Ravindra B N	Jayaramareddy
NOTICES				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 1810/2013 (SUMMONS) IA/1/2013	18-11-2020	Muniyappa Vs Baiyamma	G Chandra
OBECTION				
38	O.S. 98/2014 (SUMMONS) IA/1/2014 IA/2/2014	18-11-2020	Channarayappa Vs Narayana Swamy C	H A M
SS TO DEFT. BY RPAD				
39	O.S. 598/2013 (SUMMONS) IA/1/2013	18-11-2020	Krishnappa Vs Ramappaa	M.Srinivas
STEPS				
40	O.S. 1165/2013 (SUMMONS) IA/1/2013	18-11-2020	Yellamma Vs Yellappa	Ramakrishnappa
SUMMONS				
41	O.S. 1383/2012 (SUMMONS) IA/1/2012	18-11-2020	padmamma Vs Narayanamma.V	P.Venkashivareddy
L.R. NOTICE				
42	O.S. 1625/2018 (SUMMONS) IA/1/2018	04-12-2020	NAGARAJ M Vs NARASIMHA S K	P R Pashupathi
NOTICES				
43	Misc 67/2019 (SUMMONS)	04-12-2020	Dodda Thippamma Vs Papamma	Babu
OBECTION				
44	FDP 43/2017 (SUMMONS) IA/1/2017	04-12-2020	Arogya Raj Vs Anthony Raj Rep Helen Mary	
STEPS				
45	O.S. 1128/2018 (SUMMONS) IA/1/2018	04-12-2020	Akkayamma Vs Akkayamma	Muniyappa
46	M.C. 313/2018 (SUMMONS)	04-12-2020	MANJUNATH M Vs PAVITHRA M	Chakravarthy G.S
47	O.S. 551/2019 (SUMMONS) IA/1/2019	04-12-2020	Rangaswamy Vs Muniyappa	C Nanegowda
WRITTEN STATEMENT				
48	O.S. 242/2018 (SUMMONS) IA/1/2018	04-12-2020	Susheelamma Vs Mallaiah	Sampath Bapat

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	O.S. 1406/2014 (SUMMONS)	07-12-2020	Ashraf Khan Vs Naseema Taj	M V N
AWAIT RECORDS				
50	O.S. 1405/2014 (SUMMONS)	07-12-2020	Ashraf Khan Vs Shaheena Taj	M V N
AWAIT SUMMON/NOTICE				
51	O.S. 747/2015 (SUMMONS) IA/1/2015	07-12-2020	Yellamma alias Rajamma Vs Yellamma	
OBJECTION ON IA				
52	O.S. 481/2015 (SUMMONS) IA/1/2015	07-12-2020	Zeenath Unissa Vs Rahmathulla	GOVINDA GOWDA N
53	O.S. 1142/2015 (SUMMONS) IA/1/2015	07-12-2020	Bhaskar Reddy G Vs Kempanna	SIDDALINGESWARA
STEPS				
54	O.S. 741/2015 (SUMMONS) IA/1/2015	07-12-2020	Chikkayallppa Vs Muniyellappa	D.VEERANNA
55	O.S. 1143/2017 (SUMMONS) IA/1/2017	07-12-2020	Narayanamma Vs Kempanarayanappa	
56	O.S. 1556/2017 (SUMMONS) IA/1/2017 IA/2/2017	07-12-2020	Lakshmish Vs Krishnappa	
SUMMONS				
57	O.S. 1427/2015 (SUMMONS)	07-12-2020	Narayanamma Vs Muniyappa M	Devaraj
58	M.C. 252/2019 (NOTICE)	08-12-2020	Lakshmi S K Vs Yogesha K R	C Sharada
MEDIATION				
59	M.C. 88/2020 (A.D.R)	08-12-2020	Anand Vs NIL	Vageesh V

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11:00 A.M - 12:00 P.M				
AWAIT SUMMON/NOTICE				
1	O.S. 1842/2019 (SUMMONS) IA/1/2019 IA/2/2019		Vedavilasa Vs Papanna	B R Ananda
OBECTION				
2	O.S. 1851/2007 (SUMMONS) IA/1/2007		AFROZ PASHA Vs ZUBEDA BEGUM	M.K. SHIVARAM KS
3	O.S. 1905/2018 (SUMMONS)		GURU POLYMERS REPTD BY ITS PROPRIETOR SRINIVASA PRASAD K L Vs RATHNAN POLYMERS	JAMUNABAI
4	EX 70/2019 (SUMMONS)		Srimathi R Vs Chinnanna B Y, Since deceased by his LRs. Muniraju C	K N Shiva Reddy
5	O.S. 59/2020 (HEARING) IA/1/2020 IA/2/2020		STEPHEN RAJ S Vs ANTHONIAMMA	K H U
6	O.S. 512/2020 (HEARING) IA/1/2020		Venkatalakshamma Vs Venkatesh	Suresh
LOK ADALATH				
7	O.S. 1307/2017 (A.D.R) IA/1/2017		Doddaakkamma Vs Balasundar Reddy K	T Manjunath Reddy
MEDIATION				
8	M.C. 29/2020 (A.D.R)		Sapna Paliwal alias Sapna Mukherji Vs Manu Paliwal	Chandrashekara
9	O.S. 1524/2015 (ISSUES.) IA/1/2015 IA/2/2015 IA/3/2015		Shivanna Vs Lakshminarasaiah	Ashoka T
10	O.S. 1899/2015 (ISSUES.) IA/1/2015		Anthuraj Vs Antony B	T M S
11	O.S. 667/2017 (ISSUES.) IA/1/2017 IA/2/2017		PREMA N Vs SHARADAMMA	

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12	O.S. 167/2018 (ISSUES.) IA/1/2018 IA/2/2018		Anusuyamma Vs Chikkanarayana Reddy	Ashwathnarayan
13	O.S. 733/2018 (ISSUES.) IA/1/2018 IA/2/2018		S. SHASHIKALA Vs S. MANJUNATH	JAYASHEKAR REDDY
14	O.S. 1026/2018 (ISSUES.) IA/1/2018		Patil Hanumanthagowda Vs Krishnappa M	D S Malipatil
15	O.S. 1108/2018 (ISSUES.) IA/1/2018 IA/2/2018 IA/3/2018		Anusuyamma K Vs Munithayamma	Lokesh K
3:00 P.M - 4:00 P.M				
16	O.S. 1167/2018 (ISSUES.) IA/1/2018		Sulakshana V Vs Devarajappa	S Vema Reddy
17	O.S. 1173/2018 (ISSUES.) IA/1/2018		MUNIYAPPA Vs RAJANNA D	H M ANANDA KUMAR
PLNTF EVIDENCE				
18	O.S. 790/2017 (EVIDENCE.)		Nanjundaiah H H Vs Anusuya M	
19	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ Vs RAMEGOWDA	T. SESHAGIRI RAO KVR
20	O.S. 1675/2008 (ARGUMENTS.) IA/1/2008		MAHADEVAMMA Vs VIJAYALAKSHMI	K.V.MAHADEVIAIAH
21	O.S. 504/2009 (ARGUMENTS.)		N SRINIVAS Vs SOMASHEKARA GOWDA	K.T.DAKAPPA
22	O.S. 1241/2009 (ARGUMENTS.) IA/1/2009		LEELAVATHI Vs THIMMAKKA	J.S.DINESH ABSENT
23	O.S. 1242/2009 (ARGUMENTS.) IA/1/2009		SOWBHAGYA Vs LAKSHMAMMA	J.S.DINESH ABSENT
24	O.S. 1396/2009 (ARGUMENTS.) IA/1/2009		S N ASWATH REDDY Vs D M NARAYANAPPA	G.LAKSHMIPATHI REDDY

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25	O.S. 727/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		GAYATHRI Vs SRINIVAS AND OTHERS	JAYASHEKARA REDDY EXPARTY
26	O.S. 816/2020 (APPEARANCE OF PARTY) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
27	O.S. 146/2017 (ORDERS.) IA/1/2017		Sakamma Vs Narayanappa	
28	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
29	O.S. 859/2020 (ORDERS.) IA/1/2020		VEERASWAMY REDDY Vs GANGAMMA	M S VISHWANATHA
30	O.S. 866/2020 (ORDERS.) IA/1/2020		MURALIDHAR Vs JAYAMMA	JAGADEESH B M
31	O.S. 600/2020 (OBJECTIONs) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
Cases listed below are adjourned due to Covid 19				
32	O.S. 744/2010 (SUMMONS) IA/1/2010	25-11-2020	BHAGYAMMA Vs BYRAPPA AND OTHERS	MUNIREDDY
33	O.S. 1515/2017 (SUMMONS) IA/1/2017	25-11-2020	Kondappa Vs Mallamma	
34	O.S. 1522/2017 (SUMMONS) IA/1/2017 IA/2/2017	25-11-2020	Subbaraju C Vs Shankar Bhat M	
35	O.S. 1722/2017 (SUMMONS) IA/1/2017	25-11-2020	Lakshmamma Vs Siddagangaiah	
36	O.S. 32/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-11-2020	Deviramma Vs Narasimha Murthy	Ramesh K R

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37	O.S. 327/2018 (SUMMONS) IA/1/2018	25-11-2020	Ramaiah Vs Gowramma	L Mahesh
38	O.S. 496/2018 (SUMMONS) IA/1/2018	25-11-2020	Mathew Parakkal Mathai, Rep by GPA Holder George E John Vs Muniyamma	K Sundaram
39	O.S. 585/2018 (SUMMONS)	25-11-2020	Narasimhaiah Vs Doddanarasamma	H D Lingaraju
40	Misc 42/2018 (SUMMONS)	25-11-2020	Venkateswaran Vs Venugopal Reddy K	K V Chandra Reddy
41	O.S. 706/2018 (SUMMONS) IA/1/2018	25-11-2020	Madhuganesh Vs Kunjappa	Srikumar
42	O.S. 771/2018 (SUMMONS)	25-11-2020	Ramakka Vs Gowdappa S.K.	T.N.Prasanna kumar
43	O.S. 1060/2018 (SUMMONS)	25-11-2020	Murali K N Vs Nagaraja K E	Jamuna
44	Misc 107/2018 (SUMMONS) IA/1/2018	25-11-2020	Siddananjappa Vs Dhanush	Ravi P
45	O.S. 1632/2018 (SUMMONS) IA/1/2018	25-11-2020	Gundappa Vs Manjamma	H M A
46	Misc 213/2018 (SUMMONS) IA/1/2018	25-11-2020	MANJULA J Vs JAYARAMAREDDY	Jayaramareddy
47	O.S. 43/2019 (SUMMONS) IA/1/2019	25-11-2020	Lakshamma alias Doddamma Vs Narayanappa C	Chandrashekar S
48	O.S. 83/2019 (SUMMONS) IA/1/2019	25-11-2020	Lakshminarayan N Vs Narayanaswamy M N	B A M
49	EX 3/2019 (SUMMONS) IA/1/2019 IA/2/2019	25-11-2020	M/s Power Control Equipments, Rep. GPA Holder Raviraj Deshpande Vs Tulip Data Centre Services Private Limited	I Gopalakrishna
50	O.S. 215/2019 (SUMMONS) IA/1/2019	25-11-2020	Surendra Babu A Vs Venkatappa	S K Nagaraj

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51	O.S. 712/2019 (SUMMONS) IA/1/2019 IA/2/2019	25-11-2020	MUNIYAPPA Vs RAMACHANDRAIAH	B T Indushekar
52	O.S. 761/2019 (SUMMONS) IA/1/2019	25-11-2020	Gayithamma Vs Gaalappa	N L
53	O.S. 776/2019 (SUMMONS) IA/1/2019 IA/2/2019	25-11-2020	MUNIRAJU M. Vs MUNIYAPPA	H. A. R.
54	O.S. 1060/2019 (SUMMONS) IA/1/2019 IA/2/2019	25-11-2020	Beeresh D Vs Devaiah M	SHIVARAJA.M
55	O.S. 1785/2019 (SUMMONS) IA/1/2019	25-11-2020	Narayana Reddy V Vs Dr. Balagangadhara Tilak alias Dr. B G Tilak	Y S H Reddy
56	O.S. 1812/2019 (SUMMONS) IA/1/2019	25-11-2020	KRISHNAPPA M Vs BYRAPPA MAYANNA GOWDA (B M GOWDA)	C V
57	O.S. 1830/2019 (SUMMONS) IA/1/2019	25-11-2020	RIHANA Vs CHOTI JAN	P SRINIVAS KUMAR
58	O.S. 488/2005 (HEARING)	25-11-2020	M B SOMANNA Vs V K JAYARAM	S. NANJUNDASWAMY GBYH
59	O.S. 1751/2007 (HEARING) IA/1/2007	25-11-2020	ANITHA Vs MARILINGEGOWDA	
60	O.S. 1942/2014 (HEARING) IA/1/2014	25-11-2020	Sarojamma Vs Channamma	Babu
61	FDP 58/2015 (HEARING)	25-11-2020	Prathibha M Vs Munivenkata Reddy	M D Basavanna
62	O.S. 751/2017 (HEARING) IA/1/2017	25-11-2020	Narasimhaiah Vs Rangappa	
63	O.S. 1572/2017 (HEARING) IA/1/2017	25-11-2020	Krishnamma Vs Krishnappa	Gandhi Law Chambers
64	EX 20/2019 (HEARING) IA/1/2019	25-11-2020	Srinivas R Vs Anjinappa	M Srinivasa Gowda

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65	O.S. 45/2020 (HEARING) IA/1/2020	25-11-2020	CHIKKATIMMARAYAPPA Vs RAMAKKA	SANTHOSH KUMAR H S
66	O.S. 4/2010 (ARGUMENTS.) IA/1/2010	25-11-2020	NAGAPPA Vs MUNIVENKATAPPA @ ABBANNA	A.G.NAGARAJA EXPARTY

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 1070/2011 (SUMMONS) IA/1/2011		MANJUNATH Vs DODDAMUNIYAPPA	G.A.SRIKANTE GOWDA
WRITTEN STATEMENT				
2	O.S. 1490/2018 (SUMMONS) IA/1/2018		ANURADHA M.S. Vs RAMANUJAMMA S.V.	
3	FDP 41/2013 (SUMMONS)		Lakshamma @ Dodda Lakshamma Vs Lakshamma	
4	O.S. 802/2016 (SUMMONS) IA/1/2016 IA/2/2016		Gnanesh, Rep. by his mother natural guardian Mamatha G K Vs Ramachandrachari	C R K
5	O.S. 794/2017 (SUMMONS) IA/1/2017		Narayanamma Vs Yellappa	
6	O.S. 1682/2018 (A.D.R) IA/1/2018		Muniyappa Vs Hanumantharayappa	S N Venkatesh
7	O.S. 1697/2018 (A.D.R) IA/1/2018 IA/2/2018		SHIVASHANKAR K Vs MOHANREDDY M	Hoysala B.V
<u>12:00 P.M - 1:00 P.M</u>				
OBECTION				
8	O.S. 1315/2016 (SUMMONS) IA/1/2016 IA/2/2016		Venkatamma Vs Muni Narayanappa K N	
9	O.S. 1053/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		Manjunath B N Vs Thavakal Sab S	G Manivannan
10	O.S. 1412/2019 (SUMMONS) IA/1/2019		Somanna C Vs Munivenkatappa	V B Ravi Shankar
STEPS				
11	O.S. 755/2017 (SUMMONS) IA/1/2017		Ramaiah Vs Narayanaswamy	

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12	O.S. 848/2017 (SUMMONS)		White Estates and Properties Vs M/s Karthik Roofings	
13	O.S. 867/2018 (SUMMONS)		Sarvamangala alias Ammayamma Vs Vishwamurthy	B R S
WRITTEN STATEMENT				
14	O.S. 1404/2017 (SUMMONS) IA/1/2017		Munirathnamma V Vs Vajramma	V G Manjunatha
15	O.S. 1511/2018 (A.D.R) IA/1/2018		Rajanna Vs Thimmappa alias Thimmaiah	Srinivasa
16	O.S. 1614/2018 (A.D.R) IA/1/2018		Anjalamma Vs Venkataramanappa	Malluraiah
17	O.S. 1627/2018 (A.D.R) IA/1/2018 IA/2/2018		Munikrishna Vs Munidasappa	K S Sathish
18	O.S. 1633/2018 (A.D.R) IA/1/2018		Narasamma Vs Gangadhara M	G Krishna
19	O.S. 1719/2018 (A.D.R) IA/1/2018		Rajanna Vs Bachamma	R Manjunath
20	O.S. 285/2019 (A.D.R) IA/1/2019		Shashikala Vs Munireddy	M B Chandrachooda
21	O.S. 1218/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vijayalakshmi Vs Prakash S	
3:00 P.M - 4:00 P.M				
22	O.S. 288/2019 (A.D.R) IA/1/2019		Nagesh Vs Narasimha Murthy	T N Prasannakumar
23	O.S. 446/2019 (A.D.R) IA/1/2019		Chowdamma Vs Subbamma	L Mahesh
24	O.S. 452/2019 (A.D.R) IA/1/2019		Lokesh B K Vs M/s Mahendra Vikram Enterpries Rep. by Sushant Gupta	V B SHIVAKUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 467/2019 (A.D.R) IA/1/2019		Krishnappa S L Vs Ramakrishnappa S M	Prakasha M
26	O.S. 515/2019 (A.D.R) IA/1/2019 IA/2/2019		Gowamma Vs Thammanna	Venkataswamy M
27	O.S. 1093/2019 (A.D.R) IA/1/2019		Jyothi V Vs Venkatesh Reddy M	M L P
28	O.S. 1042/2012 (ARGUMENTS.) IA/1/2012		Pillamma alias Jayamma Vs Venkatappa	G.R. VENKATARAMANA REDDY
29	O.S. 1177/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Gopal B R Vs Yadavamurthy N V	S Rajashekar
Cases listed below are adjourned due to Covid 19				
30	O.S. 484/2019 (EVIDENCE.) IA/1/2019	16-10-2020	Venkatalakshamma Vs Byamma	P N Chandrappa
31	Misc 81/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	16-10-2020	Krishnamurthy H P, Since Deceased Rep. by his LRs. 1(a) Pramila R Vs Papamma	Sai Kiran
32	O.S. 1104/2019 (EVIDENCE.) IA/1/2019	16-10-2020	Venkatesh A V Vs Srinivas alias Srinivasappa	Naveen N
33	O.S. 1027/2010 (SUMMONS) IA/1/2010	20-11-2020	RADHAMMA AND OTHERS Vs AMMAYYAMMA	D. NANGEGOWDA
34	O.S. 902/2013 (SUMMONS) IA/1/2013	20-11-2020	Kamala Bhai Vs Venkatesh	R.Nalina
35	R.A. 17/2016 (SUMMONS) IA/1/2016 IA/2/2016	20-11-2020	Pillappa Vs Venkatappa K S	P.NARAYANAPPA
36	O.S. 1321/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	20-11-2020	Sarojamma K H Vs Hanumanthappa	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 1754/2016 (SUMMONS) IA/1/2016 IA/2/2016	20-11-2020	Anjinamma Vs Anjinaappa	B M Lokesh
38	O.S. 1832/2016 (SUMMONS) IA/1/2016	20-11-2020	Narayanamma Vs Muniyappa V	Babu H N
39	O.S. 363/2019 (SUMMONS)	21-11-2020	Sandeep Kejriwal Vs Aesthetics and Wellness International Pvt. Ltd. (AWIPL)	S Rajashekar
40	O.S. 890/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	21-11-2020	Harshith K S Vs Tanuja alias Reeka	B C Sriramareddy
41	O.S. 1660/2019 (SUMMONS) IA/1/2019	21-11-2020	Muniraju Vs Ramakka	D S Ramesh
42	Misc 50/2020 (NOTICE)	21-11-2020	RADHA KRISHNA REDDY Vs MUNIRAJA REDDY	GANGI REDDY B V
43	O.S. 1163/2017 (SUMMONS)	23-11-2020	M/s Kaveri Grameena Bank Vs Channakrishnappa C	T A Harish
44	O.S. 1459/2017 (SUMMONS) IA/1/2017 IA/2/2017	23-11-2020	Syed Rahamath Vs Muralidhara Shastry	M R S
45	O.S. 1535/2017 (SUMMONS) IA/1/2017 IA/2/2017	26-11-2020	Munirathnamma Vs Lakshamma	R.Narayanaswamy
46	O.S. 1583/2017 (SUMMONS) IA/1/2017	26-11-2020	Muniswamy Vs Puttamma -Guddappa since dead by his LRs	Narayanaswamy
47	O.S. 1617/2017 (SUMMONS) IA/1/2017	26-11-2020	Kempamma Vs Pillappa	Kaniky Mery
48	O.S. 1710/2017 (SUMMONS)	26-11-2020	Papamma Vs Nanjundappa	
49	O.S. 1727/2017 (SUMMONS) IA/1/2017	26-11-2020	Chinnamma Vs Rukminiyamma	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	O.S. 171/2018 (SUMMONS) IA/1/2018	26-11-2020	Santhosh H R Vs Ashok Kumar P	S J Kumar
51	O.S. 798/2018 (SUMMONS) IA/1/2018 IA/2/2018	26-11-2020	Mahammed Afroz Vs Mohammed Akram	B.M. Manjunatha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
STEPS				
1	O.S. 953/2019 (SUMMONS) IA/1/2019		SHOBHA V Vs GANGARAJU B	Praveen Hegde
2	O.S. 373/2008 (HEARING) IA/1/2008		MUNIRATHNAMMA Vs SUSHEELAMMA	
3	O.S. 735/2011 (HEARING) IA/1/2011		MUNIYAMMA Vs ARASAMMA AND OTHERS	MALLURIAH
<u>12:00 P.M - 1:00 P.M</u>				
4	O.S. 1506/2011 (HEARING) IA/1/2011 IA/2/2011		VENKATARAM.Y Vs NARAYANASWAMY.S	N.S SHESHADRI
5	O.S. 802/2014 (HEARING) IA/1/2014 IA/2/2014		K. Joseph Vs Francis	Noel Gonsalves Adv.,
6	O.S. 1934/2015 (ARGUMENTS.) IA/1/2015		Kumar Vs Lalitha	
<u>3:00 P.M - 4:00 P.M</u>				
7	O.S. 1138/2014 (HEARING) IA/1/2014		Raghuvaran Vs Mayadevi	Govinda Swamy
8	O.S. 951/2016 (HEARING)		T.Radhmma Vs Narayanamma alias Thimmakka	
9	O.S. 1222/2017 (HEARING) IA/1/2017		Ramesha S Vs Radhamma alias Radha	
<u>4:00 P.M - 5:00 P.M</u>				
10	O.S. 844/2018 (HEARING) IA/1/2018		Annapoorna Vs Venkatalakshamma	C Rajanna
11	O.S. 1590/2019 (HEARING) IA/1/2019		LAKSHMAMMA Vs RAMASWAMY REDDY D	K S NAGARAJ
12	O.S. 623/2020 (HEARING) IA/1/2020		YAMINI A M Vs PADMAVATHI	LINGARAJU B L

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 875/2020 (FIRST HEARING) IA/1/2020		ANJINAMMA Vs VENKATAMMA	G N JANARDHANA
14	O.S. 1239/2018 (APPEARANCE OF PARTY) IA/1/2018		Munirajappa Vs Venkatashamappa	PS
15	O.S. 668/2020 (ORDERS.) IA/1/2020		LAKSHMANA Vs NAGARAJ	M.V.NAVEEN REDDY
Cases listed below are adjourned due to Covid 19				
16	O.S. 1728/2015 (ISSUES.) IA/1/2015	03-10-2020	Sujatha R S Vs Nagaraju T	A V A
17	O.S. 1436/2014 (SUMMONS) IA/1/2014	11-11-2020	Nethravathi Vs Paramesh .T	
18	O.S. 1800/2014 (SUMMONS) IA/1/2014	11-11-2020	Venkatamma Vs Anjanappa	Paramashivaiah
19	O.S. 1792/2015 (SUMMONS) IA/1/2015	11-11-2020	Mala Vs Narayanappa	Chandrappa T
20	O.S. 1829/2015 (SUMMONS) IA/1/2015	11-11-2020	Saleema Khatoon Vs Ghouse Nawaz Khan	
21	O.S. 1905/2015 (SUMMONS) IA/1/2015	11-11-2020	Muniyappa Vs Kadiramma	
22	O.S. 470/2016 (SUMMONS) IA/1/2016	11-11-2020	Gajaraj Singh Vs Pushpa Latha	Ms Nag Ass.
23	O.S. 1212/2016 (SUMMONS) IA/1/2016	11-11-2020	Syed Babujan Vs Syed Peer	
24	O.S. 1378/2016 (SUMMONS) IA/1/2016	11-11-2020	Kaveramma Vs Huchappa	
25	O.S. 1602/2016 (SUMMONS) IA/1/2016	11-11-2020	Venkatamma Vs Anjinamma	S Jaya Prakash
26	O.S. 1687/2016 (SUMMONS) IA/1/2016	11-11-2020	Yallu Bai Vs Venkoba Rao	J C Kumar

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27	O.S. 208/2017 (SUMMONS) IA/1/2017	11-11-2020	Shreyas Raj Pillai D Vs Devaraj M	Harsha
28	O.S. 1496/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	11-11-2020	Mariyamma Vs Srinivasappa	Nagaraj B
29	O.S. 1588/2017 (SUMMONS) IA/1/2017	11-11-2020	Sivakumar M K Vs Lalitha	Premkumar and associates
30	O.S. 903/2018 (SUMMONS) IA/1/2018	11-11-2020	Srinivasaiah Vs Narayanaswamy Y M	G Papi Reddy
31	O.S. 939/2018 (SUMMONS) IA/1/2018	11-11-2020	Noorjahan Vs Saidani Bi	K V Chandra Reddy and Ravikumar B E
32	O.S. 1429/2018 (SUMMONS) IA/1/2018	11-11-2020	UMESH Vs KRISHNAPPA	C T P
33	O.S. 1822/2018 (SUMMONS) IA/1/2018	11-11-2020	Meenakshi N Vs Nagaraju M	S B M
34	O.S. 164/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-11-2020	Pramod Kumar K Vs Naveen Kumar K	Shiva and Shiva
35	O.S. 284/2019 (SUMMONS) IA/1/2019	11-11-2020	Bylamma Vs Sakamma	D A Shivakumar
36	O.S. 405/2019 (SUMMONS) IA/1/2019	11-11-2020	RAJANNA B Vs ANJANAPPA	GOPAL SWAMY C R
37	Misc 89/2019 (SUMMONS)	11-11-2020	Muniyappa Vs Muni Venkatamma	Harish M
38	O.S. 632/2019 (SUMMONS) IA/1/2019	11-11-2020	VINOD R Vs JAYALAKSHMAMMA	N Sridhara
39	O.S. 799/2019 (SUMMONS) IA/1/2019	11-11-2020	Sriramaiah N L Vs Chinnamma	A Somaraju
40	O.S. 1214/2019 (SUMMONS) IA/1/2019	11-11-2020	Gayam Velugonda Reddy Vs Meenakshi K V	H R M

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41	O.S. 1265/2019 (SUMMONS) IA/1/2019	11-11-2020	Mamtaz Vs Basha S	M Venkataswamy
42	O.S. 1413/2019 (SUMMONS) IA/1/2019	11-11-2020	Padmamma alias Chikkapatalamma Vs Doddapatalamma	K B Kumar
43	O.S. 30/2020 (SUMMONS) IA/1/2020	11-11-2020	Sampath Reddy Vs Padmamma	K Mariswamy
44	M.C. 162/2020 (SUMMONS) IA/1/2020	11-11-2020	SONALI RAVINDRAKUMAR SAGAR ALIAS AIDAH WASIM MUNSHI Vs VASIMBHAI NAIMBHAI MUNSHI	SIDDHARTH SUMAN
45	O.S. 752/2020 (SUMMONS) IA/1/2020	11-11-2020	CHINNAMMA Vs PAPAMMA	HARSHA R
46	O.S. 789/2020 (SUMMONS) IA/1/2020	11-11-2020	PUSHPA Vs TARA B	KARTHIK S R
47	O.S. 1760/2017 (NOTICE) IA/1/2017 IA/2/2017	11-11-2020	M/s Harmony Developers, Vs Narayanswamy	
48	M.A. 112/2019 (NOTICE)	11-11-2020	Ashoka N Vs Thomas Kuruvilla	V F Kumbar
49	O.S. 2145/2014 (A.D.R) IA/1/2014	11-11-2020	Geetha C A Vs Ashwathnarayana Chari A S	ROOPESHA
50	O.S. 667/2016 (A.D.R) IA/1/2016	11-11-2020	Shaik Habeeb Vs Ziya	S and S LAW ASSOCIATES
51	O.S. 1196/2017 (A.D.R) IA/1/2017	11-11-2020	Shamshad Taj Vs Chand Pasha	S P B
52	O.S. 1367/2018 (A.D.R) IA/1/2018	11-11-2020	Dyavanna Vs Bache Gowda	M/s ACC Ass.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	O.S. 841/2017 (EVIDENCE.) IA/2/2017 IA/1/2017 IA/3/2017 IA/4/2017	11-11-2020	Supriya Acharya Vs Ranganath	C V Krishnan
54	O.S. 1133/2017 (EVIDENCE.) IA/1/2017	11-11-2020	Sunandamma Vs Sharadamma	
55	O.S. 957/2018 (EVIDENCE.) IA/1/2018	11-11-2020	Janardhan reddy S B Vs Srinivas G	K Bhanu Prasad
56	O.S. 1560/2019 (EVIDENCE.) IA/1/2019	11-11-2020	Muniyamma Vs Krishnamurthy V	Narasimha

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

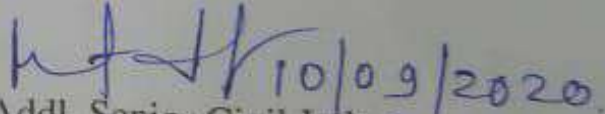
Cases Listed on 11-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1914/2006	Hearing
02	O.S. 2370/2006	Arguments
03	O.S. 495/2007	Hearing
04	O.S. 675/2007	Hearing
05	O.S. 1423/2007	Hearing
06	O.S. 1703/2007	Hearing
07	Misc. 56/2014	Arguments
08	O.S. 1756/2015	Hearing
09	O.S. 482/2017	Hearing
10	R.A. 56/2020	Hearing
11	M.C. 193/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 937/2007	Hearing
02	O.S. 1574/2007	Arguments
03	O.S. 1425/2009	Hearing
04	O.S. 8/2012	Evidence
05	O.S. 113/2014	Arguments
06	O.S. 1306/2015	Evidence
07	O.S. 145/2017	Hearing
08	O.S. 24/2017	Arguments
09	O.S. 121/2017	Arguments
10	M.A. 59/2020	Hearing


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